- ॅ, (ख) जीनहीं।
 - (ग) प्रश्न हो नही उठता।

†[THE MINISTER OF COMMUNICATIONS (SHRI S. D. SHARMA).
(a) Nc, Sir.

(b) No.

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(c) Does not arise.]

M/s. (adbury Fry (India) Limited

1731. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY AND CIVIL hupplies be pleased to state:

(a) the licensed capacity of M/s. Cadbur, Fry (India) Private Limited for the manufacture of malted foods, cocoa powder drinking chocolates, chocolate and other chocolate confectionaries.

- (b) what has been their actual production during the last three years; and
- (c) what safeguards Government have taken to ensure that the firm does not exceed its licensed capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY CIVIL SUPPLIES (SHRI В. MAURYA): (a) M/s. Cadbury operate under a Registration Certificate issued to them under Section 10 of the Industries (Development and Regulation) Act. 1951 Powder, drinking chocolate, chocolate and confectionaries. No mention capacity has been made in the Regis-Certificate. In regard malted foods, their licensed capacity has been recognised at 1008 tonnes per annum.

(b) Their production during the last 3 years has been as follows:

							,		Production (tonnes)		
, ,					Product '				1971	1972	1973
Malted foods .		•		•				•	2785	2794	3166
Cocoa Powder		•		•	•	•	٩.	- 1	₂ 18.	4 = 11	· 6
Drinking chocolates					•	•			628	840	1042
Chocolate and Chocolate confectionary							•	•	1155	1201	1435

(c) Whe Industries (Development and Regulation) Act already provides safegua ds in this regard.

Hindustan Milk Food Manufacturers Limited

1732. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the Hindustan Milk Food Manufacturers Limited was granted a licence to manufacture malted milk food in February, 1971;
- (b) whether the above firm has fulfilled the terms and conditions stipulated in the licence; and
 - †[] English translation.

(c) if not what action Government propose to take against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) and (c) M/s. Hindustan Milk Food Manufacturers Limited have initiated action towards implementation of the conditions of the industrial licence.

Paper plant in Andhra Pradesh

1733. SHRI J. S. ANAND: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Andhra Pradesh State Government have sought